

(a) whether the Government have any information about the number of training camps for Indian Militant outfits in Pakistan and POK; and

(b) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMADHAR VISHNSOLANKI): (a) and (b). Government are aware of the existence of training camps in both Pakistan as well as Pakistan Occupied Kashmir. Their number and location however, vary from time to time.

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Regularisation of Personnel Employed for Census

527. SHRISANTHOSH KUMARGANGWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the procedure adopted for the recruitment of census personnel;

(b) whether they are regularised after the completion of census work and if not, the reasons therefor;

(c) the number of employees who were employed for 1981 census and have not been absorbed in permanent service in Uttar Pradesh; and

(d) whether there is any scheme under consideration to absorb them and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB): (a) For conducting the census field work, part-time enumerators and supervisors are generally drafted from among school teachers, Government servants and employees of local bodies etc. The supervisory officers like principal Census Officers, District Census Officers and Charge Officers etc. are drawn from the respective State

Governments/U.T. Administrations for performing the census duties in addition to their usual work. All these appointments are made under the Census Act, 1948.

The regular staff in the Census Organisation are recruited as per the relevant Recruitment Rules.

To assist the regular staff of the Census Organisation in the manual tabulation of census records, additional staff are temporarily recruited on consolidated salary for short duration on contract basis from among retired Government servants, ex-servicemen and persons above 35 years of age from open market and persons upto 35 years of age through Employment Exchanges.

(b) The question of regularising the Census field personnel and their supervisory officers does not arise as they are already employed in their respective organisations. The consolidated salary short-term staff recruited for manual tabulation work are retrenched on completion of their work.

(c) In the State of Uttar Pradesh, in all, 5,137 persons were employed on consolidated salary basis for manual tabulation work for the 1981 census and they were later on retrenched.

(d) There is no scheme under consideration for absorbing them in permanent service in the Census Organisation.

[Translation]

Gas Based Power Plant at NOIDA

528. SHRI JANARDAN MISRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government of Uttar Pradesh has sought approval of the Union Government for setting up of that Gas-based

400 MW Power Plant for industrial development of Noida; and

(b) if so, the decision taken thereon?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) No allocation of gas has been made.

Soil Erosion

529. SHRI ARJUN SINGH YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a large scale soil erosion in the country;

(b) if so, the extent of soil erosion in each State;

(c) the percentage of land affected by soil erosion; and

(d) the State-wise details of the effort made so far for checking the soil erosion?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) to (d). Information is given in the attached Statement.